

HIGH COURT OF UTTARANCHAL, NAINITAL

NOTIFICATION

No. 196 /UHC/Admin.A/2006

Dated: December 04, 2006.

Notification No. 122/UHC/Admin. A/2006 dated 02.09.2006 issued by this Court by which Sri G.K. Sharma, Judge, Family Court, Pauri was given additional charge of the Court of Addl. District & Sessions Judge/Fast Track Court, Pauri is hereby recalled, with immediate effect.

By Order of the Court,

Sd./-

(V.K. Maheshwari)

Registrar General.